

preparatory meeting called in connection with the second Bandung Conference is going to be held. We have, however, stated that if the meeting is held and a majority of the countries invited participate in the meeting we shall also be prepared to join.

INDUSTRIES IN PUBLIC AND PRIVATE SECTORS

1*4. DR. JAWAHARLAL ROHATGI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of industries already in existence in each State separately in the Public and the Private Sectors with the capital invested in each industry at the beginning of the First Five Year Plan;

(b) the number of scheduled industries licensed in the Public and the Private Sectors during the First and the Second Five Year Plans and the amount of capital invested in such industries; and

(c) the number of industries licensed in the Public and the Private Sectors during the Third Five Year Plan » far, giving the capital invested?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) to (c) A statement is attached.

STATEMENT

Statistics have not been compiled regarding industrial undertakings in existence at the commencement of the First Five Year Plan and Industrial Undertakings licensed in each of the Plan periods. Particulars regarding industrial undertakings in existence on the date of commencement of the Industries (Development and Regulation) Act 1951, that is, on the 8th May 1952 and which have been issued Registration Certificates under the Act, are included in the Publication "List of Industrial Undertakings registered with the Central Government under section 10 of the Industries (Develop-

ment and Regulation) Act, 1951 (Corrected upto 31st December, 1958)", which is available in the Library of the House. Particulars of licences issued (including carrying on business licences issued in lieu of Registration Certificates),, together with details of location for the period upto the 31st December 1957 are given in the publication "List of Industrial Undertakings Licensed by the Central Government under the Industries (Development and Regulation) Act, 1951 (As on the 31st December 1957)", which also is available in the Library of the House. Particulars regarding licences issued from the 1st January, 1958 onwards are included in (i) the Weekly "Indian Trade Journal" issued by the Director General of Commercial Intelligence and Statistics (ii) the monthly "Journal of Industry and Trade" issued by the Director of Commercial Publicity and (iii) the weekly Bulletin of Industrial Licences, Import Licences and Export Licences (a publication issued by the Office of the Chief Controller of Imports and Exports. (This contains information of industrial licences issued from October, 1961 onwards.).

2. Detailed information regarding the Public Sector Undertakings is given in the Second (1961) issue of the publication "Principal Public Sector Undertakings in India", issued by the Central Statistical Organisation, Cabinet Secretariat, Government of India, New Delhi.

3. Statistics regarding actual investments in the Industries registered/ licensed under the Act have not been compiled and are not readily available.

तकनीकी लोग

१९५. श्री कुल्ल चन्द्र : क्या भ्रम तथा सेवा नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) ऐसे तकनीकी लोगों का क्या अनुपात है, जिन्होंने उनके मन्त्रालय द्वारा